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Title: The Minister of State of the Ministry of Consumer Affairs, Food and Public Distribution laid a statement regarding status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution pertaining to the Ministry of Consumer Affairs, Food and Public Distribution.

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay the Statement on the status of implementation of the recommendations contained in the 29th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution (Department of Consumer Affairs) in pursuance of direction 73 A of the hon. Speaker, Lok Sabha, Bulletin – Part II, dated 1st September, 2004.

A Statement indicating the Action Taken/Status of all the recommendations contained in the 29th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution is annexed. It may be noted that the Report contains 27 recommendations. These recommendations have been carefully examined by the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs). Out of 27 recommendations, 27 have been accepted. The action taken on the recommendations has been indicated.

The Action Taken Replies have been sent to the Committee on 29.07.2013 in English and Hindi both.

...(Interruptions)
